

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED, 28th January, 1987.

NOTIFICATION
INCOME-TAX

No. 7114 (F.No.197/234/82-IT(A1)): In exercise of the powers conferred by clause (v) of sub-section (23E) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Kerala Jesuit Society, Calicut" for the purpose of the said clause for the assessment years 1984-85 to 1986-87.

R. S. Sahay

(ROSHAN SAHAY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
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Copy to:-

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2. The Commissioner of Income-tax, Cochin with reference to his letter No.18A/Tech/12/82-83 dated, 24-7-1986.
3. All Commissioners of Income-tax.
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12. D.S.D.(Legal), 4th floor, Super Bazar Building, New Delhi.

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